

GOVERNMENT OF INDIA

MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO. 148

TO BE ANSWERED ON 04.12.2023

GRANT TO ARTISTES

**148. Shri Prathap Simha
Shri L.S. Tejasvi Surya
Dr. Umesh G. Jadhav
Shri Annasaheb Shankar Jolle**

Will the MINISTER OF CULTURE be pleased to state:

- (a) the number of artistes who receive repertory grants from the Government, State-wise;
- (b) the cost of each individual grant for Guru and Student and the total expenditure by the Government to provide the grants, year-wise;
- (c) the number of organisations they belong to, State-wise
- (d) the eligibility criteria for the grants; and
- (e) whether the Government is considering increasing the grants provided to artistes in order to encourage them further for the promotion of art and culture in the country and if so, the details thereof?

ANSWER

MINISTER FOR CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(G. KISHAN REDDY)

(a), (b) and (c): Ministry of Culture implements a financial grant scheme by the name of 'Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant)' across the country. Under this scheme, financial assistance is provided to dramatic / theatre groups, music ensembles, children theatre, dance groups etc. engaged in all genres of performing arts activities like music, dance, theatre, folk art etc. and imparting training to artists/shishyas by their respective Guru on regular basis in line with Guru-Shishya Parampara. As per the scheme, financial assistance for each Guru/teacher is provided @ Rs.15,000/- per month and for each Shishya/Artist @ Rs.2,000 to 10,000/- per month depending upon the age of artists. The state-wise, year-wise number of organizations received Repertory Grant and amount disbursed along with the number of artists supported through these organizations during the last three years is given at **Annexure – I**.

(d) The eligibility criteria for grants includes the following:-

- i. The Group ensembles seeking financial assistance under this scheme must have a repertoire of adequate number and quality and should have given performances on an all India basis.
- ii. Grantee organizations would be recommended for renewal only when they stage at least two productions during the financial year. Out of this two, at least one production must be a new production i.e. which has not been staged earlier.
- iii. The Organisations granted financial assistance would mandatorily organise at least two cultural activities (function, lecture, seminar, workshop, exhibition etc.) in any of the school in their vicinity. A certificate to this effect from the Principal of the school would be a mandatory requirement for renewal and release of grant.
- iv. The Financial Assistance for Promotion of Guru-Shishya parampara (Repertory Grant) will be reviewed annually by the Expert Committee set up for the purpose.
- v. Physical verification would be compulsory for continuation of Financial Assistance for Promotion of Guru-Shishya parampara (Repertory Grant) after every 4th (fourth) year.

(e) The amount of financial assistance under the Guru-Shishya Parampara (Repertory Grant) has been increased w.e.f June, 2022. There is no proposal for further increasing the quantum of grant under this scheme.

ANNEXURE – I

**Annexure referred in reply to part (a), (b) and (c) of Lok Sabha Unstarred Question No. 148
for 04.12.2023**

Financial assistance released under this scheme in	Financial Year 2020-21			Financial Year 2021-2022			Financial Year 2022-2023		
	No. of organization supported	No. of Guru / Artists supported	Amount Disbursed (Rs. In lakhs)	No. of organization supported	No. of Guru / Artists supported	Amount Disbursed (Rs. In lakhs)	No. of organization supported	No. of Guru / Artists supported	Amount Disbursed (Rs. In lakhs)
Andhra Pradesh	2	5	4.18	2	5	5.52	6	14	16.42
Arunachal Pradesh	1	5	4.80	-	0	-	-	0	-
Assam	7	58	53.4	24	200	227.10	37	308	214.54
Bihar	33	196	181.60	30	178	190.80	64	380	363.82
Chandigarh	1	12	14.16	1	12	14.16	5	60	49.20
Chhattisgarh	-	0	-	-	0	-	-	0	-
Delhi	54	529	439.60	63	617	535.16	98	959	793.36
Gujarat	8	64	44.96	5	40	29.16	4	32	27.84
Haryana	4	20	21.94	4	20	30.84	24	118	93.06
Himachal Pradesh	1	16	9.84	4	64	48.06	4	64	51.12
Jammu & Kashmir	9	82	59.58	7	63	51.48	15	136	120.84
Jharkhand	1	7	2.64	2	14	21.54	13	92	69.18
Karnataka	47	400	291.94	60	510	470.04	113	961	807.40
Kerala	9	77	90.6	9	77	81.12	37	318	264.44
Madhya Pradesh	42	345	294.12	34	279	236.58	73	600	525.48
Maharashtra	23	201	156.04	33	288	237.36	41	358	307.66
Manipur	62	445	420.52	96	688	669.78	147	1054	900.72
Mizoram	-	0	-	-	0	-	4	30	26.64
Nagaland	-	0	-	1	6	5.52	2	12	8.88
Odisha	22	126	107.08	27	154	152.16	55	314	289.20
Pondicherry	2	24	12.72	-	0	-	5	60	50.04
Punjab	3	25	24.48	5	42	37.44	6	50	43.56
Rajasthan	2	12	16.32	9	54	57.12	17	103	95.20
Sikkim	-	0	-	-	0	-	1	2	2.64
Tamil Nadu	10	63	49.54	4	25	17.28	19	119	108.60
Telangana	7	89	75.00	9	114	82.56	17	216	153.02
Tripura	1	7	6.36	1	8	7.68	1	7	6.24
Uttarakhand	6	32	20.86	5	27	23.04	16	86	80.86
Uttar Pradesh	33	199	161.57	26	157	195.32	57	344	293.97
West Bengal	139	988	916.30	112	796	821.76	333	2368	2060.80
Total	529	4027	3480.15	573	4438	4248.58	1213	9165	7810.57*

* In addition to, an amount of Rs. 796.69 lakhs was released to the concerned Central Nodal Agency (CNA) i.e. National School of Drama (NSD) for disbursement of financial assistance to the selected organizations.
